## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 447

TO BE ANSWERED ON THE  $19^{\text{TH}}$  JULY, 2022/ ASHADHA 28,1944 (SAKA)

**ARREST OF JOURNALISTS** 

**447. SHRIMATI MALA ROY:** 

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of journalists arrested in the country since 2019 along with the details of all the individual charges against these journalists; and

(b) the total number of journalists currently facing prosecution?

**ANSWER** 

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (b): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and State Governments are responsible for prevention, detection and investigation of crimes and for prosecuting the criminals through their law enforcement agencies. The National Crime Records Bureau (NCRB) does not maintain specific data with respect to arrest of journalists.

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